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Title : Fast -unto-death by Miss Iron Chanu Sharmila in protest against Armed Forces Special Powers Act, 1958 in Manipur.

DR. THOKCHOM MEINYA (INNER MANIPUR): Sir, I rise to raise an urgent matter of public importance. This is regarding the repeal of the infamous Armed Forces Special Power Act, 1958 now in force in North-Eastern India. In this connection one Miss Iron Chanu Sharmila has been on indefinite hunger strike since 2000. On November 02, 2000 there was a bomb blast at a bus stop a Malom on the State Highway, Tiddim Road, killing ten innocent persons on the spot. She blamed that the unwanted and unwarranted acts of atrocities, killings, fake encounters, custodian deaths of many innocent people in the State were the consequences of the unnecessarily long application of this Armed Forces Special Power Act in the North-Eastern India. She has undertaken her fast unto death hunger strike from that particular day[snb18].

**13.00 hrs.**

The [bru19]Government of India, having seen this Act, has constituted a Review Committee under Justice Reddy. Since the Report of the Review Committee is with the Government, it should look into it immediately and take further necessary action. We can go in for the proposed repeal or continue with the Act by providing human values to it.

\* Not Recorded.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, I have also given notice.

MR. SPEAKER : You are such a senior Member, you should not restrict yourself to Zero Hour. Zero Hour is meant for other Members.